

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 115 of 2013**

**Dated : 23<sup>rd</sup> October, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Western Electricity Supply Co.  
of Orissa Ltd.**

...

**Appellant(s)**

**Versus**

**Orissa Electricity Regulatory  
Commission & Ors.**

...

**Respondent(s)**

Counsel for the Appellant(s)

:

Mr. Buddy A. Ranganadhan  
Mr. Hasan Murtaza  
Mr. Aditya Panda

Counsel for the Respondent(s)

:

Mr. Rutwik Panda &  
Mr. Prasanta Sen for R-1

**ORDER**

At the request of the learned counsel for the parties, post the matter for hearing on **1<sup>st</sup> November, 2013.**

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**

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